

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

(6)

OA NO. 3119/2003

This the 13th day of May, 2004

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HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.K. NAIK, MEMBER (A)

Sh. Gurdeep Singh
S/o Sh. Avtar Singh
A/C, Refrigeration Mechanic
MES No. 507811
R/o M-273, Sarojini Nagar,
New Delhi.

(By Advocate: Sh. L.C. Rajput)

Versus

1. Union of India
through the Secretary
Ministry of Defence, South Block,
New Delhi.
2. Engineer-in-Chief,
Ministry of Defence,
Govt. of India,
Kashmir House,
New Delhi.
3. The Commandant
Works Engineer (CWE Utilities)
Delhi Cantt-110010.
4. Garrison Engineer,
Water Supply & Air Conditioning/ACR-III
Delhi Cantt-110010.
5. The Asstt. Garrison Engineer
ARC-III, Delhi Cantt-110010.

(By Advocate: Sh. Surinder Kumar)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for applicant seeks permission to withdraw the OA and wants to approach the appropriate forum. OA is dismissed as withdrawn with liberty to approach the appropriate forum.

7/2004
(S.K. NAIK)
Member (A)


(KULDIP SINGH)
Member (J)

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